

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S). 14359/2025

[Arising out of impugned final judgment and order dated 25-07-2025 in CRR No. 242/2023 passed by the High Court of Judicature at Allahabad]

DHANANJAY PATHAK

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

FOR ADMISSION

IA No. 231181/2025 - EXEMPTION FROM FILING O.T., IA No. 54252/2026
- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.
156908/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

Date : 19-08-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) :Mrs. Anjana Prakash, Sr. Adv.
Mr. Anuj Prakaash, Adv.
Mr. Niraj Dubey, Adv.
Mr. Pradum Kumar, Adv.
Mr. Abhigyan Prakash, Adv.
Ms. Sohini Bardhan, Adv.
Mr. Kumar Mihir, AOR

For Respondent(s) : Ms. Srishti Singh, AOR

Mr. Gaurav Yadav, Adv.
Mr. Chand Qureshi, AOR
Mr. Mohit Yadav, Adv.
Mr. Md.imran Siddiqui, Adv.
Dr. Ram Kishor Choudhary, Adv.
Mr. Ramesh Chandra Sahu, Adv.
Mr. Sher Singh, Adv.
Mr. Chandan Kumar Mandal, Adv.
Mr. Vijay Kumar, Adv.
Mr. Sundeep Pandhi, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

1. This matter was heard long time back and now we are sitting in a different combination. Accordingly, we deem it appropriate to release this matter. The matter shall not be treated as part-heard or tied-up to this Bench
2. List before Regular Bench in the week commencing 7th September 2026.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AJEET SINGH TARIYAL)
BRANCH OFFICER